

DIVISION BENCH  
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/440(KB)2018  
IA(I.B.C)/975(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024**

IN THE MATTER OF	HUVEPHARMA SEA [ PUNE] PRIVATE LIMITED VS AMRIT FEEDS LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. S. Acharya, Liquidator

**ORDER**

1. Ld. AR for the Liquidator present.
2. **IA(I.B.C)/975(KB)2024:**
  - a. This is an application for placing on record the Progress Report which is placed at page 10 onwards and this application is supported by an affidavit at page 17 onwards.
  - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/975(KB)2024 is allowed and disposed of.**
3. List this matter on **03.07.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**